

| आयकर अपीलीय अधिकरण न्यायपीठ, कोलकाता |
IN THE INCOME TAX APPELLATE TRIBUNAL
"C" BENCH, KOLKATA

BEFORE SHRI SANJAY GARG, HON'BLE JUDICIAL MEMBER
&
DR. MANISH BORAD, HON'BLE ACCOUNTANT MEMBER

CORRIGENDUM
In r/o I.T.A. No. 44/Kol/2021
Assessment Year: 2013-14

ACIT, Circle-43, Kolkata	Vs	M/s. Parwati Lakh Udyog 2 nd Floor, Room No. 30 135A, C.R. Avenue Kolkata- 700007 [PAN: AADFP6755E]
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अपीलार्थी/ (Appellant)	प्रत्यर्थी/ (Respondent)
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घोषणा की तारीख /Date of Pronouncement: 12/12/2023

आदेश/ORDER

PER DR. MANISH BORAD, ACCOUNTANT MEMBER:

The Department has filed a letter dated 17/11/2023 stating that in the order of the Tribunal dt. 26/07/2023, a typographical error has crept in, whereby the PAN No. of the assessee company has been mentioned as "[PAN: AEDPG0951R]" whereas the correct PAN No. of the assessee company is "AADFP6755E".

2. After perusing the records, we rectify the typographical error and the PAN No. of the assessee company shall be read as "[PAN: AADFP6755E]"
3. **Ordered accordingly.**

Order pronounced in the Court on 12th December, 2023 at Kolkata.

Sd/-

(SANJAY GARG)
JUDICIAL MEMBER

Sd/-

(DR. MANISH BORAD)
ACCOUNTANT MEMBER

Kolkata, Dated 12/12/2023

SC S.P.

CORRIGENDUM
In r/o I.T.A. No. 44/Kol/2021
Assessment Year: 2013-14
M/s. Parwati Lakh Udyog

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Assessee
2. प्रत्यर्थी / The Respondent
3. संबंधित आयकर आयुक्त / Concerned Pr. CIT
4. आयकर आयुक्त (अपील) / The CIT(A)-
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, कोलकाता/DR,ITAT, Kolkata,
6. गार्ड फाई/ Guard file.

आदेशानुसार/ BY ORDER,
TRUE COPY

Assistant Registrar
आयकर अपीलीय अधिकरण
ITAT, Kolkata